

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 835
TO BE ANSWERED ON 09.02.2023

Progress of the CAMPA Scheme

835. DR. AMAR PATNAIK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the State-wise details of amount sanctioned under the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) Scheme in last five years from 2018 to 2022;
- (b) the year-wise area revived under the CAMPA Scheme in last five years from 2018-2022;
- (c) the details of tribal population displaced to accommodate the afforestation measures;
- (d) whether Government is considering policy proposals including but not restricted to preventing severe reduction of the tribals' access to forest resources, forcible plantation of non-native species on village commons and even on patta land, etc; and
- (e) if so, details thereof and if not, reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) The State-wise details of amount approved by the National Authority in respect of the Annual Plan of Operations of State/ Union Territories under the State Compensatory Afforestation Fund Management and Planning Authority (State CAMPA) Fund during the last five years from 2017-18 to 2021-22 for taking up afforestation and protection of forest and wildlife is attached at **Annexure-I**.
- (b) The year-wise details of compensatory afforestation taken up under the State CAMPA in last five years from 2017-18 to 2021-22 are attached at **Annexure-II**.
- (c) As per information received from States/UTs, no tribal population is displaced for accommodating afforestation measures. Further, various afforestation and forest conservation activities under CAMPA fund area being taken up through local forest dwelling communities as per approved Annual Plan of Operations prepared and recommended by the State CAMPA Authorities. The lands for compensatory afforestation are identified before the grant of Forest Clearances by the Central Government as per the provisions of the Forest (Conservation) Act, 1980.
- (d) & (e). There is no policy proposal under consideration. The compensatory afforestation are carried out by the Forest Departments of States and union Territories for compensating the loss of forest and ecosystem services due to diversion of forest land

for non-forestry purposes by planting locally suitable plants species which improve the quality of forest, enrich biodiversity and enhance ecosystem services, beneficial to local tribal communities and their livelihood. The Executive Committee and Steering Committees of State/UT CAMPA Authorities have representation of non-official expert on tribal matters or tribal communities to safeguard the individual, community and tribal land rights under the provisions of the Schedule Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 835 DUE FOR REPLY ON 09.02.2023 BY Dr. Amar Patnaik 'Progress of CAMPA Schemes'

Sl. No.	Name of the State/UT	Annual Plan of Operation (APO) Approved (Rs. in Crore)				
		2017-18	2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	1.33	1.77	1.56	2.13	0.00
2	Andhra Pradesh	97.00	118.00	322.97	330.82	325.00
3	Arunachal Pradesh	0.00	45.21	0.00	155.46	240.85
4	Assam	70.00	48.84		88.34	79.12
5	Bihar	39.31	38.20	140.18	239.47	106.84
6	Chandigarh	1.13	1.61	1.87	2.26	3.60
7	Chhattisgarh	0.00	897.52	848.51	1347.02	1500.75
8	Dadar & Nagar Haveli	0.00	0.00	0.00	0.00	0.00
9	Delhi	0.00	0.00	0.00	19.55	16.15
10	Goa	0.00	4.83	17.95	32.68	21.55
11	Gujarat	27.00	212.66	1484.60	169.85	169.00
12	Haryana	80.00	195.95	100.97	203.95	317.59
13	Himachal Pradesh	120.00	127.72	145.82	158.38	138.10
14	Jammu & Kashmir	69.00	113.76	126.74	184.33	257.16
15	Jharkhand	234.00	409.56	399.29	376.55	437.60
16	Karnataka	86.00	101.41	113.69	216.70	321.06
17	Ladakh	0.00	0.00	0.00	0.00	0.00
18	Kerala	8.00	7.96	0.00	15.78	25.13
19	Madhya Pradesh	200.00	272.36	453.50	500.00	616.88
20	Maharashtra	199.00	230.00	499.38	599.32	688.27
21	Manipur	29.50	27.95	30.97	27.79	25.09
22	Meghalaya	7.00	0.00	0.00	33.97	36.40
23	Mizoram	6.85	9.01	19.23	32.66	18.08
24	Nagaland	0.00	0.00	0.00	0.00	0.00
25	Odisha	509.00	0.00	556.34	773.39	901.03
26	Punjab	179.00	102.56	102.15	177.85	218.06
27	Rajasthan	0.00	205.67	265.39	280.70	286.70
28	Sikkim	12.68	0.00	44.96	47.72	70.00
29	Tamil Nadu	127.00	8.65	0.56	66.62	0.00
30	Telangana	0.00	237.38	501.26	483.78	752.71
31	Tripura	7.10	16.70	20.84	21.51	35.24
32	Uttar Pradesh	144.00	152.00	285.68	442.01	586.90
33	Uttarakhand	96.00	318.30	213.11	362.90	726.88
34	West Bengal	0.00	70.07	74.07	74.00	58.30
	Total	2349.9	3975.65	6771.59	7467.49	8980.04

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 835 DUE FOR REPLY ON 09.02.2023 BY Dr. Amar Patnaik 'Progress of CAMPA Schemes'

Sl. No.	Name of the State/UT	Afforestation taken up under CAMPA (Area in Ha.)				
		2017-18	2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	0.00	4.33	16.54	5.85	0.00
2	Andhra Pradesh	3093.00	4033.00	15829.00	5645.00	5777.00
3	Arunachal Pradesh	3449.96	8716.00	13857.70	0.00	0.00
4	Assam	1020.00	1394.11	2084.32	79.26	1813.34
5	Bihar	236.40	1211.00	1644.08	6356.51	0.00
6	Chandigarh	0.00	0.74	0.09	0.09	0.00
7	Chhattisgarh	5864.86	7210.78	6104.06	4827.93	6748.67
8	Dadar & Nagar Haveli	0.00	0.00	0.00	0.00	0.00
9	Delhi	0.00	0.00	0.00	47.54	23.02
10	Goa	0.00	10.00	40.00	200.00	200.00
11	Gujarat	847.00	746.00	1922.42	1547.41	6458.55
12	Haryana	0.00	1300	25.36	833.67	2246.00
13	Himachal Pradesh	1382.75	581.69	568.32	876.00	954.36
14	Jammu & Kashmir	31.93	4276	6636	12474	9495
15	Jharkhand	8073.00	3690.11	14088.25	10714.02	12406.86
16	Karnataka	3521.74	2465.29	1370.36	15780.62	9895.27
17	Kerala	170.00	276.47	0.00	431.59	619.03
18	Ladakh	0.00	0.00	0.00	0.00	0.00
18	Madhya Pradesh	3087.67	1119.15	25516.90	37716.06	35846.36
19	Maharashtra	6149.15	832.51	10011.89	1043.03	1684.97
20	Manipur	6930.74	2738.86	337.00	6056.94	2155.00
21	Meghalaya	0.00	0.00	0.00	803.00	534.00
22	Mizoram	1150.00	351.72	0.00	2536.5	1303.78
23	Nagaland	0.00	0.00	0.00	0.00	0.00
24	Odisha	3550.00	101132.00	28646.00	48165.00	43956.00
25	Punjab	2728.80	3562.44	5892.98	4769.99	5692.63
26	Rajasthan	7456.8	8533.56	8610.59	12932.85	10744.8
27	Sikkim	234.09	0.00	171.64	106.04	183.98
28	Tamil Nadu	35.40	44.64	2.19	0.00	0.00
29	Telangana	3908.38	5858.07	5350.68	9162.51	12651.16
30	Tripura	653.81	217.89	564.34	582.80	821.86
31	Uttar Pradesh	6506.95	7883.07	14948.53	12644.94	22676.03
32	Uttarakhand	3474.00	2715.00	3222.00	2597.00	2852.00
33	West Bengal	0.00	268.65	97.71	122.42	282.81
	Total	73556.43	166927.96	160960.01	186652.35	188587.53